

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER CASE (CIVIL) NO(S). 29/2021

(Arising out of impugned final judgment and order dated 09-12-2020 in T.P.(C) No. No. 2849/2019 passed by the Supreme Court of India)

SHAJI POULOSE

Petitioner(s)

VERSUS

THE INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ORS.

Respondent(s)

(IA No. 20988/2021 - CLARIFICATION/DIRECTION
IA No. 20975/2021 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 371/2021 (X)
(IA No. 41905/2021 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 581/2021 (X)
(IA No. 63523/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63519/2021 - GRANT OF INTERIM RELIEF)

T.C.(C) No. 70/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 48/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 51/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 60/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 67/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 57/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 68/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 53/2023 (XII)
(FOR ADMISSION)

**T.C.(C) No. 76/2023 (XII)
(FOR ADMISSION)**
**T.C.(C) No. 58/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 71/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 81/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 50/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 61/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 59/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 66/2023 (XII)
(FOR ADMISSION)**

T.C.(C) No. 47/2023 (XII)

**T.C.(C) No. 54/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 49/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 79/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 52/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 82/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 72/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 56/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 73/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 55/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 77/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 64/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 63/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 75/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 62/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 74/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 86/2023 (IV-A)
(FOR ADMISSION)**

**T.C.(C) No. 84/2023 (IV-A)
(FOR ADMISSION)**

**T.C.(C) No. 87/2023 (IV-A)
(FOR ADMISSION)**

**T.C.(C) No. 85/2023 (IV-A)
(FOR ADMISSION)**

T.C.(C) No. 83/2023 (IV-A)

**T.C.(C) No. 88/2023 (XII-A)
(FOR ADMISSION)**

T.C.(C) No. 38/2021 (XVI)

T.C.(C) No. 39/2021 (XVI)

T.C.(C) No. 37/2021 (XII)

T.C.(C) No. 36/2021 (XI-A)

T.C.(C) No. 35/2021 (XVI)

T.C.(C) No. 34/2021 (XII)

T.C.(C) No. 33/2021 (XII)

T.C.(C) No. 32/2021 (XII)

T.C.(C) No. 31/2021 (XI-A)

**T.C.(C) No. 27/2021 (XII)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 99253/2021)**

T.C.(C) No. 28/2021 (XII)

**W.P.(C) No. 272/2021 (X)
(FOR STAY APPLICATION ON IA 30042/2021
IA No. 30042/2021 - STAY APPLICATION)**

**W.P.(C) No. 267/2021 (X)
(FOR
FOR STAY APPLICATION ON IA 29398/2021
FOR AMENDMENT OF THE PETITION ON IA 155862/2023
IA No. 155862/2023 - AMENDMENT OF THE PETITION
IA No. 29398/2021 - STAY APPLICATION)**

**W.P.(C) No. 186/2022 (X)
(FOR
FOR STAY APPLICATION ON IA 39258/2022
IA No. 39258/2022 - STAY APPLICATION)**

T.C.(C) No. 30/2021 (XI-A)

**W.P.(C) No. 670/2021 (X)
(IA No. 70218/2021 - STAY APPLICATION)**

**W.P.(C) No. 1084/2021 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 124730/2021
IA No. 124730/2021 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 1256/2021 (X)
(FOR STAY APPLICATION ON IA 148879/2021
IA No. 148879/2021 - STAY APPLICATION)**

**W.P.(C) No. 1200/2021 (X)
(IA No. 141182/2021 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 1360/2021 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 165238/2021
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 165239/2021
IA No. 165238/2021 - GRANT OF INTERIM RELIEF
IA No. 165239/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)**

**W.P.(C) No. 1291/2021 (X)
(FOR STAY APPLICATION ON IA 153247/2021
IA No. 153247/2021 - STAY APPLICATION)**

**W.P.(C) No. 1295/2021 (X)
(FOR STAY APPLICATION ON IA 154245/2021
IA No. 154245/2021 - STAY APPLICATION)**

**W.P.(C) No. 32/2022 (X)
(FOR STAY APPLICATION ON IA 7128/2022
IA No. 7128/2022 - STAY APPLICATION)**

**W.P.(C) No. 833/2022 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 144358/2022
IA No. 144358/2022 - GRANT OF INTERIM RELIEF)**

T.C.(C) No. 32/2023 (XII-A)

T.C.(C) No. 38/2023 (IV)

**T.C.(C) No. 37/2023 (XI-A)
(FOR ADMISSION)**

T.C.(C) No. 34/2023 (XI-A)

T.C.(C) No. 36/2023 (XI-A)

**T.C.(C) No. 35/2023 (XI-A)
(FOR ADMISSION)**

**T.C.(C) No. 33/2023 (XI-A)
(FOR ADMISSION)**

T.C.(C) No. 39/2023 (XVI)

**T.C.(C) No. 69/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 78/2023 (XII)
(FOR ADMISSION)**

Date : 04-03-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**For Petitioner(s) Mr. Pai Amit, AOR
Petitioner-in-person
Ms. Pankhuri Bhardwaj, Adv.
Mr. Abhiyudaya Vats, Adv.
Mr. Nikhil Pahwa, Adv.**

Mr. Kushal Dube, Adv.
Mr. Tathagata Dutta, Adv.
Ms. Vanshika Dubey, Adv.
Mr. P. Ashok, Adv.
Ms.. Lochana S. Babu, Adv.

Mr. P.S. Patwalia, Sr. Adv.
Mr. Smarhar Singh, AOR
Mr. Kunal Sharma, Adv.
Mr. Jai Krishna Singh, Adv.
Mr. Vikas Chopra, Adv.
Ms. Shweta Kumari, Adv.
Mr. Manoj Kumar, Adv.
Mr. Rishi Raj, Adv.

Mr. Rajshekhar Rao, Sr. Adv.
Mr. Manish K. Bishnoi, AOR
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Mr. Shubhendu Bhattarcharya, Adv.
Ms. Ila Shikhar Sheel, Adv.
Mr. Hitesh Lodwal, Adv.

Mr. Arjun Garg, AOR
Mr. Shobhit Jain, Adv.
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.
Ms. Kriti Gupta, Adv.

Mr. Preetesh Kapur, Sr. Adv.
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Ms. Ashmita Bisarya, Adv.
Mr. Sanjay Dutt, Adv.

Ms. Lakshmi N. Kaimal, AOR

By Courts Motion, AOR

Mr. E. M. S. Anam, AOR

Mr. Ashwin Kumar Das, Adv.
Ms. Aditi Anil Dani, Adv.
Mr. Rangasaran Mohan, Adv.
Mr. Ishan Roy Chowdhury, Adv.
Ms. Surbhi Mehta, AOR

Mr. Tapesk Kumar Singh, Adv.
Mr. Sukant Vikram, AOR
Mr. Prashant Bhardwaj, Adv.
Mr. Aditya P. Singh, Adv.
Mr. Animesh Dubey, Adv.

Mr. Ravi Raghunath, AOR
Mr. Aakash Lodha, Adv.

Mr. Goutham Shivshankar, AOR
Ms. Ruchira Goel, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Ms. Sharanya Sinha, Adv.
Ms. Shagun Parashar, Adv.

Mr. K. Paari Vendhan, AOR

Mr. Anas Tanwir, AOR
Mr. Ebad, Adv.

Mr. Parijat Kishore, AOR
Mr. Sanyat Lodha, AOR

For Respondent(s) Mr. Arvind P. Datar, Sr. Adv.
Mr. Pramod Dayal, AOR
Mr. Nikunj Dayal, Adv.

Mr. K.M. Natraj, ASG
Mr. Raj Bahadur Yadav, AOR
Mr. Rupesh Kumar, Sr. Adv.
Mr. Piyush Beriwal, Adv.
Ms. Swayam Prabha Das, Adv.
Mr. Shivank Pratap Singh, Adv.
Mr. Shashank Bajpai, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Prahlad Singh, Adv.
Mr. Diwakar Sharma, Adv.

Mr. Amrish Kumar, AOR
Mr. Wills Mathews, Adv.
Ms. Nanditta Batra, Adv.
Mr. Paul John Edison, Adv.
Ms. Shweta Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Although these cases have been listed under the caption of 'Direction Matters', we have heard learned senior counsel, Mr. Datar along with Mr. Nikunj Dayal who has submitted the list of Chartered Accountants against whom misconduct notices have been issued.

Learned senior counsel and learned counsel for the petitioner(s) have also made their submissions on the said list.

Judgment reserved.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)